NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 101(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Sh. Jasmohan Singh V/s. M.S. Koldhold Industries Pt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Counsel for the Petitioner.

For the Respondent:

Mr. Saurabh Kalia with

Mr. Palash Agrawal, Advocates for R-1&2.

ORDER

Ld. Counsel for the Respondent has pointed out that the case has been wrongly listed. In terms of order dated 2.11.2017, the matter had been adjourned to 1.2.2018 for the report of the Hon'ble Administrator in this case.

Be listed on 1st February, 2018.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)